## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 904/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Mister Homecare Services Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
38	Manali Kshrsagar R Ankt J. Porekh	Petitioner Componer 1/b ALM7 Legal	Waringan Rh

## ORDER

## CSP No. 904/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 24.01.2018.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)